

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 601
IB-557/ND/2022**

IN THE MATTER OF:

M/s. M M Iron and Steels

...PETITIONER

Vs.

M/s. ASPG Infrastructure Pvt. Ltd.

...RESPONDENT

Section

U/s 9 of IB Code, 2016

**Order delivered on 20.01.2023
(Virtual Hearing)**

Coram:

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Petitioner/Operational Creditor :Mr. Jeetender Gupta Adv

For the Respondent/Corporate Debtor :Adv. Mohit Nandwani

ORDER

Mr. Jeetender Gupta, Ld. Advocate appearing on behalf of the Operational Creditor submitted that the Corporate Debtor has approached the Operational Creditor for settling the matter and therefore, seeks short adjournment. List the matter on **07.02.2023**.

**Sd/-
(Rahul Bhatnagar)
Member (T)**

**Sd/-
(Bachu Venkat Balaram Das)
Member (J)**